

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 646 of 2020	Devarajan Raman Resolution Professional Poonam Drum & Containers Pvt. Ltd. Vs. Bank of India Ltd.	Anjali Sharma	
3.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan
4.	Comp. App. (AT) (Ins) No. 649 of 2020	Brig. E.S. Krishnamurthy & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Srijan Sinha	
5.	Comp. App. (AT) (Ins) No. 652 of 2020	Smt Indrani Brahmachari Vs. Chandra Prakash & Anr.	Khyati Dhuparr	
6.	Comp. App. (AT) (Ins) No. 647 of 2020	Skylark Mansions Pvt. Ltd. Vs. Skylark Ithaca Buyers Welfare Association	Mahesh Thakur	Rajat Agnihotri
7.	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	
8.	Comp. App. (AT) (Ins) No. 660 of 2020	Abhijit Guhathakurta, Monitoring Agency of the Corporate Debtor Vs. AGC Networks Ltd.	Aakarshan Sahay	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2
10.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg
11.	Comp. App. (AT) (Ins) No. 557 of 2020	Madhusudan Tantia Vs. Amit Choraria & Anr.	Sanjay Ginodia	H.M. Choraria-R1 Anjan Kr. Roy-R2

12:00 Noon

For Admission (After Notice)

12.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anikumar & Ors.	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar